

building materials have risen to a certain extent and some of them are in short supply.

The distribution and price of cement and certain categories of iron and steel are controlled by Government. Control over prices and distribution of bricks also exists in Delhi. There is no control over the price or distribution of timber and other materials.

**Shri Shiv Charan Gupta:** Has the Government made an assessment of the requirements of the Government and semi-government institutions for 1962 and 1963 and have they ensured that adequate supply of building material is available?

**The Minister of Works, Housing and Supply (Shri Mehr Chand Khanna):** These items are in short supply. That, we all know. Construction work in Delhi and other places is going on at a very rapid pace. I do not think we are in a position to meet the entire requirements.

**Shri Ansar Harvani:** Is the Government aware that in spite of the short supply of building material, there is no dearth of materials for the big colonisers and only the small building constructions do not get these?

**Mr. Speaker:** Let us have short supply first.

**Shrimati Savitri Nigam:** May I know if any assessment has been made to find out what are the requirements of the semi-government and Government organisations which are going to construct their buildings in the future?

**Mr. Speaker:** Similar to the question put by Shri Shiv Charan Gupta.

**Shri Mehr Chand Khanna:** We have no such information.

### Personnel Management Advisory Service

+

\*743. { **Shri Warrior:**  
**Shri Vasudevan Nair:**

Will the Minister of **Labour and Employment** be pleased to state:

(a) whether the attention of Government has been drawn to the suggestion made by a prominent personnel officer of Calcutta in the *Economic Times* issue of March 23, 1962, that "at the Centre there should be a personnel Management Advisory Service"; and

(b) if so, the reactions of Government thereon?

**The Minister of Labour in the Ministry of Labour and Employment (Shri Hathi):** (a) and (b). Yes. The services of a foreign expert from the International Labour Organisation were obtained recently to study the question. The report of the expert is expected to be received shortly. The matter will be examined thereafter.

**Shri Warrior:** May I know whether the opinion of management has been ascertained?

**Shri Hathi:** We have not yet received the report. We shall consider that after the report is received.

**Shri Warrior:** May I know how long it is since the Government had this advice of the I.L.O. expert in India?

**Shri Hathi:** The expert came here in September, 1961 and finished the assignment by the middle of March this year, 1962. The report is being finalised.

**Shri Indrajit Gupta:** Is it the intention of the Government that on the basis of this report some sort of an Institute or some statutory body is going to be set up to train personnel in management?

**Shri Hathi:** The idea would be that along with the Central division for evaluation and implementation, this cell also may be attached.

**Shri Warior:** Is it not a fact that one of the resolutions adopted by the Labour conference some time back had in view the implementing of this idea?

**Shri Hathi:** This step has been in view since last 2 or 3 years, in fact. The idea is there. We wanted an expert to study and to advise us as to what form this should take. Therefore, we have requisitioned the services of the expert.

श्री रघुनाथसिंह : मैं यह जानना चाहता हूँ कि जो विदेशी एक्सपर्ट आ रहे हैं उनको भारतीय श्रम और रोजगार का भी कोई ज्ञान है ताकि वह हमको इस बारे में सलाह दे सकें ?

**Shri Hathi:** The article to which the hon. Member has referred, refers to an organisation in the U.K. There, it has functioned very well, that is relations between management and the employers and employees. The expert who has come here is the Vice-Chairman of that very organisation. We thought, after all, the nature of the personnel relations is the same.

पंचकुड़ियां रोड, नई दिल्ली में चतुर्थ श्रेणी के कर्मचारियों के क्वार्टर

\*७४४. श्री भक्त दर्शन: क्या निर्माण, आवास और संभरण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि पंचकुड़िया रोड, नई दिल्ली के चतुर्थ श्रेणी के कर्मचारियों के क्वार्टरों को तोड़कर नये सिरे से बनाने के प्रश्न पर कुछ समय से विचार किया जाता रहा है ;

(ख) यदि हां, तो उनके बारे में क्या निर्णय किया गया है ; और

(ग) वहां इस समय चतुर्थ श्रेणी के जो कर्मचारी निवास करते हैं, उनके निवास तथा उनके बच्चों की शिक्षा आदि के लिये क्या व्यवस्था की जा रही है ?

**The Deputy Minister in the Ministry of Works, Housing and Supply (Shri Jaganatha Rao):** (a) Yes, as the quarters are old and cannot be repaired except at a considerable cost.

(b) To demolish them and build new quarters in their place.

(c) The residents of the quarters, which will be demolished, are proposed to be shifted to new quarters at Ramakrishnapuram. Efforts are being made to provide schools in this area as early as possible. The allottees will also be able to use the available educational facilities in the nearby colonies.

**Shri Bhakt Darshan:** Sir, this question has been hanging fire nearly for the last two years. The Deputy Minister has said just now that a decision will be taken as early as possible. What is the definition of this term, 'as early as possible'?

**Shri Jaganatha Rao:** In a month or two.

**The Minister of Works, Housing and Supply (Shri Mehr Chand Khanna):** May I add a little further to this answer? The number of persons living in this area is about 1,000 to 1,100. The idea is to re-build these quarters. There are two ways open to us, namely either to ask all the 1,100 persons to move to Ramakrishnapuram, where immediate accommodation can be allotted to them, or, to ask them to part with a part of their area, nearly about 50 per cent, where we can start construction. I have given both the options to the allottees, and I have told them to give me a reply within a week. If they are prepared to go to Ramakrishnapuram, I can start construction on the entire area at once. If they want to stay there and want the area to be developed, they can make adjustment between themselves, and I want half the area on which I can operate. I should be able to know the final decision from these allottees within a week or ten days or fifteen days. After that, we can undertake construction work.